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Title: Situation arising out of mass influx of Reang tribals into Tripura from Mizoram and need to ensure their repatriation and peaceful settlement in a timebound manner.

SHRI KHAGEN DAS (TRIPURA WEST): Madam, I would like to draw the attention of the Government of India to the fact that the influx of Reang Tribals living in Mizoram started in Kanchanpur under North Tripura District from October, 1997, due to serious ethnic problems in Mizoram, and the influx continued for about a year. On humanitarian grounds, the Government of Tripura accommodated 32,172 Reang refugees in six relief camps in North Tripura. The State Government has, time and again, taken up the issue with the Government of India as well as with the Government of Mizoram, and a series of meetings at different levels have taken place but without any result. The refugees have created severe social and economic problems in North Tripura. In October, 1999, the National Human Rights Commission after a spot assessment had emphasized that it was the constitutional obligation of the Government of Mizoram to take back Reang refugees and ensure their peaceful settlement. Recently, Madam, fresh influx of Reang Tribals has started on 13.11.2009 due to killing of a Mizo boy. Mizos suspected the involvement of Reangs in the killing and started attacking the Reangs in Mizoram adjacent to Tripura border. According to reports, a total of 205 families comprising 1,353 persons have come to Tripura till 23.11.2009. The matter was brought to the notice of the Government of India, the Ministry of Home Affairs.

I would urge that the Government of India must take urgent proactive steps to ensure repatriation of Reang refugees and their peaceful settlement in a time-bound manner.

MADAM SPEAKER:

Shri Baju Ban Riyan may associate himself with this.

SHRI BAJU BAN RIYAN (TRIPURA EAST): I want to add one point, Madam. I would request the House and the Government to provide all security to the Reang people staying in Mizoram, those who are displaced and living in Tripura, and those who were recently attacked and bound to come to Tripura. They should be repatriated as soon as possible and all possible help in monetary terms, in shelter terms and in medical terms should be provided by the Mizoram Government, the Tripura Government and the Central Government.